

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati ...Applicant

Versus

State of Haryana & Ors. ...Respondents

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FILED THROUGH:

*Sb*

*Archana Yadav*

*Shivani Chawla*

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

*Chinmay*

*Rhythm*

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 5- M/s Yashas Industries

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New Delhi-110001.

Mob.: 9888884445

Date: 08.05.2025

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Place: New Delhi

Phone: 011 4704 6111

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...Respondents

**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 5, M/S YASHAS INDUSTRIES**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Yashas Industries, Respondent No. 5, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 5 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on

erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance on certain grounds, including allegation of higher freshwater consumption and allegation of low BOD in PETP inlet indicating possible effluent dilution.

- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to

HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.
- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent has installed flow meters at all required locations, and the logbooks are duly maintained and regularly submitted. The observed BOD reduction and COD removal percentages do not indicate any non-compliance but instead reflect the treatment efficiency of the PETP. The report itself acknowledges that the treatment

system installed in the unit does not include biological treatment and merely suggests a possibility of dilution without presenting any conclusive proof.

4.6. That the answering respondent respectfully submits the following specific discrepancies in the Joint Committee Inspection Report, which were duly clarified in its reply to the Show Cause Notice dated 02.01.2025:

- (a) Section B – Consent Section (Row 5): The inspection report incorrectly states that the Consent to Operate (Air/Water) and the Hazardous Waste Authorization are valid only up to 30.09.2024. In fact, both are valid up to 30.09.2029, as reflected in the handwritten correction and in the respondent’s SCN reply. The NOC from CGWA/HWRA was marked as “Not provided” but has been applied for, and acknowledgment of application was enclosed with the reply.
- (b) Section C – Production, Process and Infrastructure (Row 12): The report initially recorded “Pretreatment – No”, whereas the correct status is “Yes”, as corrected by the industry and supported by documentation annexed with the SCN reply.
- (c) Section C – Production, Process and Infrastructure (Row 14): The Machine Load Ratio (MLR) of process machinery was stated as “Not provided”. However, the

correct MLR is “1 x 50”, which was provided during inspection and reiterated in the reply.

- (d) Section D – Effluent Management and Disposal (Row 24): The installed PETP capacity was wrongly recorded as 400 KLD, and the utilized capacity as 8 KLD. The corrected values are 80 KLD (installed) and 40–50 KLD (utilized), as indicated by the unit during inspection and clarified in the SCN reply.
- (e) Effluent Characteristics (Row 32): The inspection report alleges “Non-compliance (Dilution)” based on the extent of parameter reduction. However, the respondent clarified that light-coloured yarns were being dyed on the date of inspection, and the use of eco-friendly enzymes leads to naturally lower pollutant loads. The unit specifically denied dilution in both its reply and in handwritten correction (“No Dilution”) on the report.
- (f) Section E – Sludge Management & Disposal (Rows 33–34): The sludge generation values — 3.44 kg/day (actual) and 1.48 kg/day (estimated) — are consistent and reflect effective sludge handling. The installation of a separate energy meter for PETP is correctly marked as “Yes”, affirming infrastructure compliance.
- (g) Section F – Fuel/Power Consumption (Rows 36–40): The boiler capacity was originally stated as 2.5 TPH, and stack height as 30 m, are corrected to “N.A.”, stating that

no boiler and no stack are installed. Additionally, the fuel type initially mentioned as Biomass (Mustard Briquettes) is corrected to “LPG”, with approximate fuel consumption of 40 kg/day, clearly reflecting actual usage.

- (h) Section F – Fuel/Power Consumption (Rows 41–43): While the report notes that ash was given to local farmers for landfilling but that no logbook was maintained, the unit clarified that ash disposal is undertaken as per standard industry practice. The absence of the logbook was an inadvertent omission and does not amount to improper disposal.

- 4.7. That the above discrepancies demonstrate that the conclusions drawn in the Joint Committee Report are based on incorrect or incomplete observations and fail to consider the documentary evidence and clarifications provided by the answering respondent.
- 4.8. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.
- 4.9. That the answering respondent holds a valid Consent to Operate (CTO) issued by HSPCB, which remains in force until 30.09.2029, demonstrating that the facility was found

compliant at the time of renewal. The answering respondent has obtained and renewed a valid No Objection Certificate (NOC) from the Haryana Water Resource Authority (HWRA) for groundwater extraction which remains under process. The respondent has also been granted authorization for the generation, collection, storage, and transportation of hazardous waste under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

- 4.10. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.11. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.

- 4.12. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.13. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.14. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 5- M/s Yashas Industries

8A, Sagar Apartments, 6-Tilak Marg,

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Mob.: 9888884445

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**AFFIDAVIT**

I, Shireesh Jain S/o Late Sudarshan Kumar Jain, aged about 43 years R/o 15-B, Pocket-A, Phase-3, M.I.G. Flats, Ashok Vihar, Delhi-110052, (Holder of Aadhaar No. 8470 4721 6784) do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 5, M/s YASHAS INDUSTRIES, having its office at Plot No. 190, Phase-1, Barhi, Industrial Estate, Distt. Sonipat, Haryana, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.



FOR YASHAS INDUSTRIES

*(Signature)*  
PROPRIETOR  
DEPONENT

20 FEB 2025

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Delhi on this 20<sup>th</sup> day of February, 2025.

FOR YASHAS INDUSTRIES  
*[Signature]*  
PROPRIETOR  
DEPONENT



*[Signature]*  
**ATTESTED**  
*[Signature]*  
NOTARY PUBLIC DELHI (INDIA)

20 FEB 2025

Ref. No. ....  
To

Date. 11.02.2025

The Regional Officer  
Haryana State Pollution Control Board (HSPCB)  
Sonipat

**SUBJECT: REPLY TO SHOW CAUSE NOTICE NO. HSPCB/SR/2025/2699 DATED 02.01.2025.**

Respected Sir,

This is in reference to the Show Cause Notice (SCN) No. HSPCB/SR/2025/2699 dated 02.01.2025, issued to M/s Yashas Industries located at Plot No. 190, HSIIDC, Barhi Industrial Estate, Gannaur, Sonipat, Haryana under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981.

The SCN raises specific allegations, which are addressed in detail as follows:

**A. BACKGROUND OF THE COMPANY**

- a. **M/s Yashas Industries** is engaged in the lawful business of **textile processing and dyeing of Yarn**, operating with a **valid Consent to Operate (CTO)** issued by the **Haryana State Pollution Control Board (HSPCB)**, valid until **[30.09.2029]**.

# Yashas Industries

Dyeing & Processing of Yarns

Ref. No. ....

Date. ....

- b. The unit strictly adheres to all prescribed environmental regulations and operates in full compliance with the conditions stipulated under the CTO.
- c. The unit maintains a Primary Effluent Treatment Plant (PETP) that is fully operational and efficiently processes effluent to meet the prescribed discharge standards.

## **B. RESPONSE TO OBSERVATIONS**

### **I. Response to Para 1 –**

- a. That our unit maintains a proper and updated production logbook in accordance with prescribed norms to ensure systematic record-keeping and compliance **Annexure -A**.
- b. That all production data is systematically recorded, verified, and available for review, ensuring full transparency in operational processes.
- c. That in light of the above, the observation regarding the non-maintenance of a production logbook is incorrect and does not reflect the actual record-keeping practices of our unit.
- d. A copy of the relevant pages of the production logbook is enclosed herewith as **Annexure A** for reference.

Ref. No. ....

Date. ....

### II. Response to Para 2:

- a. That our unit operates a fully functional and properly maintained PETP system, ensuring effective treatment of effluents in accordance with prescribed discharge norms.
- b. It is mentioned that there is no sort of dilution in the process; at the day of inspection the light colours were being dyed. Moreover, we use eco-friendly enzymes that balance out the prescribed parameters.
- c. That the inference of dilution drawn in the notice is incorrect and does not accurately reflect the operational practices of our unit. The efficiency of the treatment process is supported by accredited laboratory reports and process documentation.
- d. That our PETP system incorporates multiple stages of treatment, including primary, secondary, and tertiary treatment mechanisms, which contribute to the substantial reduction in pollutant concentrations without any external dilution.
- e. A copy of the latest effluent analysis report from an accredited laboratory is annexed herewith as **Annexure B** for reference.

Ref. No. ....

Date. ....

### III. Response to Para 3

- a. That our effluent treatment process does not involve any dilution with fresh water at any stage, and the inference made in the notice is incorrect.
- b. That the observed reduction in pollutant levels is a result of the unit's scientifically structured multi-stage treatment process, which effectively removes contaminants without the need for dilution.
- c. That our unit maintains a closed-loop treatment system, ensuring that treated effluent undergoes systematic processing and no unauthorized dilution occurs.
- d. That all flow meters and logbook records of water abstraction, treatment, and discharge is maintained systematically and is available for verification to confirm compliance.
- e. That in light of the above, the allegation of dilution in the PETP is unfounded and does not reflect the actual operational status of our unit.
- f. A copy of the latest logbook entries and flow meter records is annexed herewith as **Annexure C** for reference.

# Yashas Industries

Dyeing & Processing of Yarns

Ref. No. ....

Date. ....

## IV. Response to Para 4

- a. That our unit operates a fully functional and compliant effluent treatment process, which does not involve any, unauthorized dilution with fresh water.
- b. That the parameters recorded in the PETP outlet are a result of advanced treatment mechanisms, including sedimentation, filtration, and chemical treatment, and do not indicate any dilution.
- c. That the compliance status of our effluent treatment system is regularly verified through accredited laboratory reports, which confirm adherence to prescribed discharge norms.
- d. That the inference of non-compliance w.r.t. dilution is not supported by factual data and does not reflect the operational reality of our unit.
- e. A copy of the latest effluent analysis report, along with supporting logbook records, is annexed herewith as Annexure B for reference.

Ref. No. ....

Date. ....

#### IV. Response to Para 5

That our unit has already applied application No Objection Certificate (NOC) from the Haryana Water Resources Authority (HWRA) for groundwater abstraction, and the same remains in force annexed herewith as **Annexure D** for reference.

It is, therefore, humbly prayed that the Show Cause Notice be set aside in the interest of justice, fairness, and in recognition of the unit's ongoing compliance with environmental regulations.

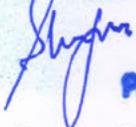
We reaffirm our commitment to adhering to environmental regulations and assure compliance with all applicable norms. We look forward to your favourable consideration.

Thank you.

Yours faithfully,

**For Yashas Industries**

FOR YASHAS INDUSTRIES



PROPRIETOR

[Authorised Signatory]

## DYEING PRODUCTION

DATE	IN METERIAL IN KG	FINISHED PRODUCTION IN KG	BALANCE RAW MATERIAL IN KG
<b>OPENING</b>			<b>1500</b>
01-10-2024		235	1265
02-10-2024		0	1265
03-10-2024		235	1029
04-10-2024		0	1029
05-10-2024		0	1029
06-10-2024		0	1029
07-10-2024		235	795
08-10-2024		0	795
09-10-2024		235	560
10-10-2024		235	326
11-10-2024	900	200	1025
12-10-2024		0	1025
13-10-2024		0	1025
14-10-2024		235	790
15-10-2024		215	576
16-10-2024		235	340
17-10-2024	850	215	976
18-10-2024		235	740
19-10-2024		215	525
20-10-2024		0	525
21-10-2024	450	250	725
22-10-2024		240	485
23-10-2024		0	485
24-10-2024		215	270
25-10-2024	600	240	630
26-10-2024		235	395
27-10-2024		0	395
28-10-2024		235	159
29-10-2024	600	220	539
30-10-2024		240	300
31-10-2024		0	300
<b>CLOSING</b>	<b>4900</b>	<b>4600</b>	<b>300</b>

## DYEING PRODUCTION

DATE	IN METERIAL IN KG	FINISHED PRODUCTN IN KG	BALANCE RAW MATERIAL IN KG
<b>OPENING</b>			<b>300</b>
01-11-2024		0	300
02-11-2024		0	300
03-11-2024		0	300
04-11-2024		0	300
05-11-2024	900	240	960
06-11-2024		240	720
07-11-2024		240	480
08-11-2024		220	259
09-11-2024	750	220	790
10-11-2024		0	790
11-11-2024	600	240	1149
12-11-2024		240	910
13-11-2024		240	670
14-11-2024	1000	240	1430
15-11-2024		215	1215
16-11-2024		240	975
17-11-2024		0	975
18-11-2024	850	240	1585
19-11-2024		240	1345
20-11-2024		215	1130
21-11-2024		240	890
22-11-2024		220	670
23-11-2024	500	240	930
24-11-2024		0	930
25-11-2024		220	710
26-11-2024	500	240	970
27-11-2024		240	731
28-11-2024		0	731
29-11-2024		0	731
30-11-2024		0	731
<b>CLOSING</b>	<b>5400</b>	<b>4669</b>	<b>731</b>

**DYEING PRODUCTION**

DATE	IN METERIAL IN KG	FINISHED PRODUCTION IN KG	BALANCE RAW MATERIAL IN KG
<b>OPENING</b>			<b>731</b>
01-12-2024		0	731
02-12-2024	750	240	1241
03-12-2024		218	1023
04-12-2024		240	783
05-12-2024		240	543
06-12-2024	500	240	802
07-12-2024		0	802
08-12-2024		0	802
09-12-2024	550	240	1112
10-12-2024		220	892
11-12-2024		0	892
12-12-2024		240	653
13-12-2024		240	413
14-12-2024	600	240	773
15-12-2024		0	773
16-12-2024		220	553
17-12-2024		240	314
18-12-2024		0	314
19-12-2024	700	240	773
20-12-2024		220	553
21-12-2024		240	313
22-12-2024		0	313
23-12-2024		0	313
24-12-2024		0	313
25-12-2024		0	313
26-12-2024	900	220	993
27-12-2024		240	752
28-12-2024		0	752
29-12-2024		0	752
30-12-2024	500	245	1007
31-12-2024		245	763
<b>CLOSING</b>	<b>5231</b>	<b>4468</b>	<b>763</b>

1525

YASHAS INDUSTRIES

190, Barhi Industrial Estate, Phase - I

HSIIDC Distt. Sonapat, Haryana

GST No. : 06ADIPJ0246Q1ZB

21

**DYEING PRODUCTION**

DATE	IN METERIAL IN KG	FINISHED PRODUCTION IN KG	BALANCE RAW MATERIAL IN KG
<b>OPENING</b>			<b>763</b>
01-01-2025	650	245	1168
02-01-2025		220	948
03-01-2025		245	703
04-01-2025		220	483
05-01-2025		0	483
06-01-2025	700	245	938
07-01-2025		220	718
08-01-2025		242	475
09-01-2025	850	220	1105
10-01-2025		245	860
11-01-2025		245	615
12-01-2025		0	615
13-01-2025		220	396
14-01-2025		0	396
15-01-2025	500	245	651
16-01-2025		0	651
17-01-2025	400	220	831
18-01-2025		245	586
19-01-2025		0	586
20-01-2025	550	245	890
21-01-2025		220	670
22-01-2025		245	426
23-01-2025	800	245	981
24-01-2025		245	736
25-01-2025		245	491
26-01-2025		0	491
27-01-2025	750	225	1017
28-01-2025		245	772
29-01-2025		220	551
30-01-2025	550	245	856
31-01-2025		245	611
<b>CLOSING</b>	<b>6513</b>	<b>5902</b>	<b>611</b>

1526

YASHAS INDUSTRIES

190, Barhi Industrial Estate, Phase - I

HSIIDC Distt. Sonapat, Haryana

GST No. : 06ADIPJ0246Q1ZB

22

**DYEING PRODUCTION**

DATE	IN METERIAL IN KG	FINISHED PRODUCTION IN KG	BALANCE RAW MATERIAL IN KG
<b>OPENING</b>			<b>611</b>
01-02-2025	600	225	986
02-02-2025		0	986
03-02-2025		225	760
04-02-2025	500	245	1015
05-02-2025		0	1015
06-02-2025		225	791
07-02-2025	500	245	1046
08-02-2025		245	801
09-02-2025		0	801
10-02-2025	500	225	1076
11-02-2025		225	850
12-02-2025		225	625
13-02-2025	500	245	880
14-02-2025		245	636
15-02-2025		245	390
<b>CLOSING</b>	<b>3211</b>	<b>2821</b>	<b>390</b>

# LOG BOOK OF SEWERAGE FLUENT TREATMENT PLANT

YASHAS INDUSTRIES 23

100, Barhi Industrial Estate, Phase - I

MONTH: Jan 2024

NAME & ADDRESS OF UNIT .....



DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIMECAUSTIC SODA	ALAM	POLY				ON	OFF		
1/9/24				Sunday									
2/9	11:10 AM	4:00 PM	11656.88	3.6 kg	5 kg	190g	11915.411	7.90	1 kg	30550.4	30561.6		
3/9	11:10 AM	4:00 PM	11663.181	1 kg	6 kg	100g	11952.932	7.60	10 kg	30561.6	30573.7		
4/9				Not Processed									
5/9/24				Closed Weekly									
6/9	10:10 AM	4:30 PM	11670.412	4 kg	7 kg	110g	11960.930	7.20	11 kg	30573.7	30586.9		
7/9	10 AM	4 PM	11676.067	3.5 kg	5 kg	100g	11967.031	7.64	8 kg	30586.9	30597.0		
8/9				Closed									
9/9	11:10 AM	4:30 PM	11682.750	3 kg	5 kg	100g	11973.230	7.36	x	30597.0	30608.1		
10/9	10:10 AM	4:00 PM	11689.000	4 kg	6.2 kg	100g	11979.018	7.50	12 kg	30608.1	30623.7		
11/9				Not Processed									
12/9/24	12:30 PM	4 PM	11692.100	3 kg	5 kg	100g	11985.110	7.40	9 kg	30623.7	30634.4		
13/9	10 AM	2 PM	11696.410	2 kg	4 kg	80g	11990.950	7.50	8 kg	30634.4	30643.2		
14/9				Not Works									
15/9				Closed									
16/9				Not Works									
17/9/24	10:30 AM	4:00 PM	11702.190	4 kg	6 kg	100g	11996.415	7.90	x	30643.2	30654.4		
18/9	11:10 AM	5:00 PM	11708.085	3 kg	4.6 kg	80g	12002.880	7.36	7 kg	30654.4	30667.6		
19/9	6:10 AM	3:00 PM	11714.290	5 kg	6 kg	100g	12009.788	7.70	10 kg	30667.6	30681.5		
20/9/24	10 AM	4 PM	11721.190	7 kg	5 kg	150g	12016.190	7.50	11 kg	30681.5	30692.4		
21/9	10 AM	4:15 PM	11726.100	5 kg	4 kg	100g	12021.695	8.10	10 kg	30692.4	30699.5		
22/9				Closed									
23/9	10 AM	5 PM	11732.410	6 kg	8 kg	90g	12029.410	7.95	15 kg	30699.5	30712.4		
24/9	10 AM	4:00 PM	11740.394	5 kg	6 kg	80g	12037.346	7.64	x	30712.6	30723.0		
25/9/24				Not Processed									
26/9	10 AM	5 PM	11755.610	4 kg	5 kg	90g	12045.640	7.50	12 kg	30723.0	30735.6		
27/9	10 AM	4 PM	11762.410	5 kg	4 kg	100g	12051.950	7.80	15 kg	30735.6	30746.9		
28/9				Not Processed									
29/9				Closed									
30/9	10 AM	3:00 PM	11769.610	2.5 kg	3.6 kg	80g	12057.410	7.64	x	30746.9	30752.6		

PLACE : SONEPAT

ETP OPERATOR

AUTH. SIGNATORY

# LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT



YASHAS INDUSTRIES

NAME & ADDRESS OF UNIT .....

MONTH: October Year: 2024  
 HSNDO Distt. Sonapat, Haryana

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSCOMTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
1/10/24	10:00A	3:30P	11784.90	3kg	5kg	70g	12063.209	7.40	✓	30752.6	30762.8		
2				Closed weekly									
3/10	11:00A	5:00P	11784.188	5kg	6kg	100g	12070.834	7.90	10kg	30762.8	30773.4		
4				NOT PRESENT									
5				Closed weekly									
6/10				Sunday									
7/10/24	11:30AM	4:PM	11794.40	4.5g	5kg	100g	12079.650	7.50	10kg	30773.4	30783.6		
8				NOT PRESENT									
9	10AM	5PM	11794.40	3g	4.5g	100g	12085.110	8.10	9.5g	30783.6	30792.8		
10	10AM	3:PM	11800.110	4.5g	3g	100g	12092.610	7.50	7g	30792.8	30799.6		
11	10A	4:PM	11807.650	3g	2g	100g	12099.110	8.10	8g	30799.6	30806.2		
12				Closed weekly									
13				Closed weekly									
14	9:10	5PM	11816.650	6g	5g	100g	12108.650	7.40	9.5g	30806.2	30822.9		
15	10:AM	6-PM	11825.610	4g	3g	90g	12116.190	7.20	10g	30822.9	30834.2		
16	10A	3:PM	11833.390	2.8g	4.8g	100g	12124.60	8.10	✓	30834.2	30846.1		
17	10AM	4:00P	11840.988	3kg	5kg	100g	12131.715	7.90	7kg	30846.1	30858.0		
18/10/24	9:00A	3:00P	11849.35	5kg	7kg	100g	12139.721	7.10	10kg	30858.0	30872.3		
19	11:00A	3:00P	11855.418	2kg	3kg	80g	12144.142	7.60	✓	30872.3	30880.4		
20				Sunday									
21/10/24	11-AM	2:50PM	11864.00	2g	1.5g	70g	12152.110	7.40	6.5g	30880.4	30890.1		
22	11-AM	3:40PM	11869.40	3.5kg	4kg	90g	12160.400	7.70	7g	30890.1	30899.6		
23/10				NOT PRESENT									
24/10	10:56AM	4:15PM	11877.653	2.00kg	3.5kg	80g	12167.179	7.90	-	30899.6	30910.2		
25/10	11:00AM	5:00PM	11883.302	4kg	5kg	90g	12173.291	7.20	8kg	30910.2	30921.0		
26	9:40A	4:00PM	11891.489	3kg	6kg	100g	12180.190	7.60	7kg	30921.0	30931.9		
27				Sunday									
28/10	11:00A	5:00P	11899.148	5kg	8kg	100g	12187.489	7.30	✓	30931.9	30946.0		
29	9:50A	3:00P	11907.413	3kg	4kg	90g	12195.411	8.10	12kg	30946.0	30960.9		
30/10	11:30A	5:00P	11914.038	2.9kg	4kg	70g	12201.480	7.46	6kg	30960.9	30971.4		
31/10				Deepam...									

PLACE : SONEPAT

ETP OPERATOR

*[Signature]*  
 AUTH. SIGNATORY



# LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

1529

12059

25

YASHAS INDUSTRIES

NAME & ADDRESS OF UNIT .....

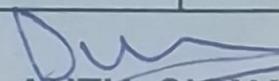
MONTH: Nov/2019

HSIIDC Distt. Sonapat, Haryana  
150, Bahi, Phase - I

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSCOMTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
1/11/24	/			/						/			
2	/			/						/			
3	/			/						/			
4/11	/			/						/			
5/11/24	10:30AM	4:30PM	1192342	3.5kg	4.5kg	80g	12209.59	7.70	15kg	30971.4	30985.6		
6/11/24	10:00AM	4:00PM	11932153	2.90kg	3.5kg	70g	12219.291	7.80	10kg	30985.6	30997.8		
7/11/24	10AM	5PM	11940410	2kg	2kg	100g	12224.410	7.20	5kg	30997.8	31004.6		
8	10AM	5PM	11949190	1.5kg	2kg	90g	12232.119	8.10	10kg	31004.6	31012.2		
9/11	11AM	4PM	11957410	3kg	4.5kg	110g	12240.160	7.50	7kg	31012.2	31021.4		
10/11	/			/						/			
11/11/24	10:00AM	3:00PM	11965033	4kg	5kg	70g	12246.204	7.90	10kg	31021.4	31032.9		
12	11:30AM	5:00PM	11971019	2kg	4kg	70g	12251.725	7.30	8kg	31032.9	31042.7		
13/11	10:00AM	3:30PM	11979677	3kg	4.5kg	60g	12257.826	7.64	7kg	31042.7	31055.5		
14/11	10AM	4PM	11988650	2.5kg	3kg	70g	12266.110	7.50	10kg	31055.5	31066.6		
15/11	11AM	3PM	11997450	2kg	3kg	70g	12274.150	7.10	9kg	31066.6	31075.6		
16/11	12:00PM	2:00PM	12000110	1kg	1.4kg	20g	12276.650	7.36	4kg	31075.6	31079.4		
17/11	/			/						/			
18/11/24	11:00AM	2:00PM	12006110	2kg	2.5kg	80g	12282.110	7.50	4kg	31079.4	31086.6		
19/11	10AM	2PM	12010110	1.5kg	2kg	50g	12285.650	6.50	2kg	31086.6	31092.4		
20/11	11:00AM	2:10PM	12021196	2kg	3kg	70g	12289.410	7.10	4kg	31092.4	31098.6		
21/11/24	10:00AM	3:00PM	12027110	3kg	3.5kg	60g	12294.950	7.10	1kg	31098.6	31107.6		
22/11	11AM	3PM	12032110	2kg	2kg	70g	12299.400	7.50	10kg	31107.6	31115.6		
23/11	11:00AM	3:10PM	12039110	2.6kg	4kg	70g	12304.559	7.30	6kg	31115.6	31126.2		
24/11	/			/						/			
25/11/24	10:00AM	3:00PM	12044330	3kg	4.5kg	80g	12310.660	7.90	12kg	31126.2	31138.7		
26/11/24	10AM	3PM	12051110	2kg	3kg	90g	12316.810	7.50	7kg	31138.7	31147.2		
27/11	10AM	4PM	12058110	3kg	4.5kg	100g	12323.650	8.10	8kg	31147.2	31156.9		
28/11	/			/						/			
29/11	/			/						/			
30/11	/			/						/			

PLACE : SONEPAT

ETP OPERATOR

  
 AUTH. SIGNATORY



SAVE WATER

# LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

1530

**SHARAS INDUSTRIES**  
26  
100 BARHI INDUSTRIAL ESTATE  
DISTT. SONPAT, HARYANA  
MONTH: Nov-24  
TIN: 05573013189

NAME & ADDRESS OF UNIT .....

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSCOMTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
1/12/24				Sunday									
2	10 Am	5 Pm	12064.451	3. KG	2. KG	60 gr	12329.410	7.50	X	31156.9	31164.3		
3	10:30 Am	4 Pm	12073.766	5. KG	7 KG	90 gr	12338.400	7.36	14 KG	31164.3	31172.4		
4	11 Am	4:20 Pm	12079.127	3 KG	4. KG	70 gr	12343.499	7.90	2 KG	31172.4	31183.0		
5	10 Am	3 Pm	12084.267	3.3 KG	4.6 KG	60 gr	12348.301	7.40	X	31183.0	31192.9		
6	10 Am	4 Pm	12091.259	4.1 KG	6. KG	90 gr	12355.166	7.70	12 KG	31192.9	31205.0		
7/12/24				Not the case									
8				Sunday									
9	10 Am	4 Pm	12100.560	4.5 KG	5 KG	100 gr	12364.110	8.50	10 KG	31205.0	31220.1		
10	10 Am	7:20 Pm	12108.857	3 KG	2.5 KG	90 gr	12372.150	7.50	X	31220.1	31229.4		
11/12/24				Not the case									
12	10 Am	4 Pm	12113.168	2.5 KG	2. KG	60 gr	12376.190	7.50	6. KG	31229.4	31237.5		
13	9:40 Am	4 Pm	12120.455	3 KG	1.5 KG	70 gr	12383.150	7.50	4. KG	31237.5	31245.4		
14	10 Am	4 Pm	12127.766	2. KG	3 KG	60 gr	12390.150	8.10	6. KG	31245.4	31253.6		
15				Sunday									
16	10 Am	4:20 Pm	12136.455	4. KG	6. KG	90 gr	12398.495	7.60	X	31253.6	31262.4		
17	11 Am	4:10 Pm	12141.986	2. KG	3 KG	80 gr	12403.710	8.10	4. KG	31262.4	31270.6		
18/12/24				Not the case									
19	10 Am	4 Pm	12147.265	2. KG	1. KG	70 gr	12408.610	7.50	3. KG	31270.6	31277.4		
20	10 Am	5 Pm	12153.115	2.5 KG	1.5 KG	70 gr	12414.110	8.10	3. KG	31277.4	31283.4		
21	11 Am	4 Pm	12160.406	2. KG	1. KG	80 gr	12421.150	7.50	4. KG	31283.4	31292.3		
22				Sunday									
23				Not the case									
24				Not the case									
25	"	"		"									
26	12 Pm	4 Pm	12165.702	2. KG	1. KG	70 gr	12426.110	8.10	X	31292.3	31299.1		
27	10 Am	2 Pm	12173.532	1.5 KG	1.5 KG	80 gr	12433.610	7.50		31299.1	31305.4		
28				Not the case									
29				Sunday									
30	12 Pm	2 Pm	12178.937	2. KG	1. KG	70 gr	12438.250	8.10	6. KG	31305.4	31312.2		
31	11 Am	3 Pm	12185.624	1. KG	2.5 KG	60 gr	12445.110	7.50	X	31312.2	31319.6		

PLACE : SONEPAT

ETP OPERATOR

AUTH. SIGNATORY

# LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT



TASHAS INDUSTRIES  
100 BARI INDUSTRIAL ESTATE  
MONTH: January 25  
TEL: 06572013169

NAME & ADDRESS OF UNIT .....

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSCOMTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
1/01/25	10 Am	4 Pm	12194.982	3 kg	1.5 kg	110 gr	12454.150	7.40	6 kg	31319.6	31328.5		
2	10 Am	3 Pm	12201.232	2 kg	2.5 kg	90 gr	12460.110	7.40	5 kg	31328.4	31335.6		
3	10 Am	4 Pm	12209.111	2 kg	3 kg	60 gr	12467.650	8.50	4 kg	31335.6	31342.2		
4	10 Am	4 Pm	12212.382	2 kg	2.5 kg	70 gr	12470.610	7.10	5 kg	31342.2	31349.8		
5	Sunday												
6	9.10 Am	2 Pm	12218.181	1 kg	2 kg	70 gr	12476.110	8.00	X	31349.8	31358.8		
7	9.20 Am	2 Pm	12223.467	2.3 kg	3.2 kg	60 gr	12481.110	7.64	5 kg	31358.8	31367.6		
8	9 Am	2.50 Pm	12229.869	3 kg	4.5 kg	90 gr	12487.277	7.90	7 kg	31367.6	31375.9		
9	12 Pm	5 Pm	12236.530	2.8 kg	3.6 kg	70 gr	12493.669	7.30	X	31375.9	31386.1		
10	10 Am	3 Pm	12243.184	3.2 kg	5 kg	80 gr	12499.967	8.10	10 kg	31386.1	31396.7		
11	10 Am	4 Pm	12250.544	4 kg	1 kg	70 gr	12507.105	8.10	6 kg	31396.7	31405.2		
12/1/25	No work												
13	10 Am	3 Pm	12255.882	2 kg	500 gr	60 gr	12512.160	7.40	3 kg	31405.2	31413.2		
14	Hoc let												
15	10 Am	4 Pm	12263.242	3 kg	1 kg	70 gr	12519.110	8.10	X	31413.2	31421.6		
16	No work												
17	10 Am	5 Pm	12270.886	2 kg	1.5 kg	70 gr	12526.410	7.50	2 kg	31421.6	31430.6		
18	10 Am	4.30 Pm	12276.640	3.5 kg	5 kg	80 gr	12531.910	7.90	8 kg	31430.6	31439.6		
19	Sunday												
20	11 Am	5 Pm	12283.440	3 kg	4 kg	70 gr	12538.402	7.20	X	31439.6	31450.2		
21	10 Am	3 Pm	12289.441	2.3 kg	4 kg	80 gr	12544.270	7.64	10 kg	31450.2	31460.0		
22	10 Am	4 Pm	12295.443	2.5 kg	3 kg	60 gr	12549.899	7.10	X	31460.0	31471.8		
23/1/25	11.30 Am	4 Pm	12300.162	2 kg	2.2 kg	70 gr	12554.309	7.90	8 kg	31471.8	31480.9		
24	11 Am	5 Pm	12307.166	3 kg	5 kg	80 gr	12560.994	7.30	X	31480.9	31493.3		
25	10 Am	4.20 Pm	12313.066	3.2 kg	4 kg	80 gr	12566.617	7.64	7 kg	31493.3	31503.9		
26	Sunday												
27	11 Am	4 Pm	12319.555	2.6 kg	4 kg	90 gr	12572.760	8.00	6 kg	31503.9	31512.4		
28	10 Am	5 Pm	12326.162	3 kg	4 kg	80 gr	12579.062	7.50	X	31512.4	31524.9		
29	9.40 Am	4.30 Pm	12332.784	3.2 kg	5 kg	80 gr	12585.361	7.60	10 kg	31524.9	31537.0		
30	11 Am	4.40 Pm	12339.565	2.7 kg	3.4 kg	70 gr	12591.860	8.10	X	31537.0	31548.5		
31	10 Am	4.30 Pm	12345.066	2 kg	3 kg	70 gr	12597.059	7.46	7 kg	31548.5	31558.8		

PLACE : SONEPAT

ETP OPERATOR

AUTH. SIGNATORY



# LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

1532

**ASHAS INDUSTRIES**  
 190 BARNI INDUSTRIAL ESTATE  
 DIST. SONIPAT, HARYANA  
 MOBILE: 9810013189  
 TEL: 06573013189

NAME & ADDRESS OF UNIT .....

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSCOMTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		LIME/CAUSTIC SODA	ALAM	POLY				ON	OFF		
11/2/25	9:30A	4:00Pm	12352.57	3.5kg	4.2kg	800g	12603.780	7.46	8kg	31558.8	31571.9		
2													
3	10:00A	4:00Pm	12357.43	2kg	3.2kg	600g	12608.903	8.60	6kg	31571.9	31581.8		
4	10:00A	4:30Pm	12364.43	2.9kg	3.5kg	700g	12615.604	7.30	6kg	31581.8	31595.6		
5/2		Not Present								Not Present			
6	9:50A	3:00Pm	12371.417	3.2kg	4kg	700g	12622.207	7.90	7kg	31595.6	31606.0		
7	11:00A	4:50Pm	12378.184	2.7kg	3kg	700g	12628.618	7.20	6kg	31606.0	31619.1		
8	10:00A	3:50Pm	12384.714	3.2kg	4.1kg	600g	12631.829	7.60	8kg	31619.1	31631.9		
9													
10/2	10:00A	5:00Pm	12390.713	2kg	3kg	500g	12640.520	7.40	5kg	31631.9	31638.4		
11	10:00A	4:00Pm	12397.599	3.1kg	4kg	800g	12647.029	7.60	7kg	31638.4	31646.6		
12/2	11:00A	5:00Pm	12403.598	2.7kg	3.9kg	600g	12652.721	8.10	6kg	31646.6	31656.4		
13	9:30A	4:50Pm	12410.866	3.4kg	5kg	900g	12659.686	7.30	10kg	31656.4	31668.2		
14	10:00A	4:00Pm	12417.524	3kg	3kg	700g	12665.985	7.70	6kg	31668.2	31679.1		
15	10:00A	4:00Pm	12424.889	4kg	5.2kg	800g	12673.053	7.10	10kg	31679.1	31689.2		
16													
17/2	9:30A	4:30Pm	12432.051	3.2kg	4.1kg	800g	12679.852	7.40	7kg	31689.2	31700.4		
18	10:00A	5:00Pm	12438.712	3kg	3.5kg	700g	12686.153	7.90	6kg	31700.4	31713.8		
19/2/25	10:00A	5:00Pm	12446.366	2.9kg	3.2kg	700g	12693.455	7.56	6kg	31713.8	31726.9		
20/2	10A	4pm	12453.966	2.1kg	3kg	600g	12700.665	8.10	8kg	31726.9	31734.6		
21	9A	4pm	12461.166	2.8kg	1.3kg	500g	12707.555	7.50	4kg	31734.6	31743.2		
22				Not working									
23/2				Load									
24	10A	5pm	12468.666	2.1kg	2.4kg	700g	12714.556	7.80	4.5kg	31743.2	31753.6		

PLACE : SONEPAT

ETP OPERATOR

AUTH. SIGNATORY

Bowl

Plot No 190 1533

Sep/2024 29

YASHAS INDUSTRIES

190, Barhi Industrial Estate, Phase I  
H.S. Nagar, Distt. Sonapat, Uttar Pradesh  
GST No. : 06ADIPJ0246012B

Date	ON	OFF	Total
1/9/24		Sunday	

2/9	13914.370	13924.585	10.215
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3/9	13924.585	13934.574	9.989
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4/9	Not Process		
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5/9	<del>13934.574</del>	Not Process	
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6/9/24	13934.574	13944.842	10.271
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7/9/24	13944.842	13953.196	8.354
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8/9	Sunday		
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9/9/24	13953.196	13962.413	9.217
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10/9	13962.413	13972.606	10.193
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11	Not Process		
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12/9/24	13972.606	13980.815	8.209
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13/	13980.815	13989.935	9.120
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14/	Not		
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15/	Sun		
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16/	<del>13989.935</del>	Not Process	
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17/9/24	13989.935	13998.150	8.215
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18/9/24	13998.150	14007.808	9.658
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19/9	14007.808	14017.496	9.688
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20/9/24	14017.496	14027.906	10.410
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21/	14027.906	14037.311	9.405
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22/	Sun		
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23/	14037.311	14050.221	12.910
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24	14050.221	14059.311	9.090
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25/9/24	<del>14059.311</del>	Not Process	
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26/9	14059.311	14069.801	10.490
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27/	14069.801	14079.291	9.490
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28/	Not		
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29/	Sun		
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30/9/	14079.291	14088.400	9.109
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Page No. \_\_\_\_\_  
 Date \_\_\_\_\_

Barnd	ON	OFF	Total
1/10/24	14088.400	14097.089	8.689
2	closed weekly		
3/10	14097.089	14107.104	10.015
4	Not Present		
5/10	closed weekly		
6	Sunday		
7/10/24	14107.104	14119.244	12.640
8	Not present		
9/1	14119.244	14129.690	9.946
10/1	14129.690	14138.259	8.569
11/1	14138.259	14147.909	9.650
12/1	Holiday		
13/1	Holiday		
14/1	14147.909	14160.249	12.840
15/1	14160.249	14172.239	11.990
16/1	14172.239	14184.189	11.450
17/1	14184.189	14194.383	10.194
18/10/24	14194.383	14205.573	11.190
19	14205.573	14212.787	7.214
20/10	Sunday		
21/10/24	14212.787	14223.392	10.610
22	14223.392	14232.650	9.253
23/10	14232.650	Not Present	
24/10	14232.650	14241.606	8.956
25/10/24	14241.606	14250.870	9.264
26	14250.870	14260.969	10.099
27	Sunday		
28	14260.969	14272.023	11.054
29	14272.023	14282.135	10.112
30/10	14282.135	14290.697	8.562



Bareilly

Plot No. 190  
1536

Nov 2024

YASHAS INDUSTRIES  
Page No. 32

190, Barhi Industrial Estate, Phase - I

Date: Sonapatna, Haryana

GST No.: 06ADIP30250-128

Date	ON	OFF	Total	Remain
1/11/24				
2				
3/11				
4/11/24	<del>14290.697</del>	Not Process		
5/11/24	14290.697	14301.948		11251.
6/11/24	14301.948	14311.071		9.123
7/11/24	14311.071	14320.521		9.450
8/1	14320.521	14330.801		10.280
9/1	14330.801	14340.224		9.423
10/1		Sunday		
11/11/24	14340.224	14349.209		8.985
12	14349.209	14356.172		6.963
13/11/24	14356.172	14366.271		10.099
14/11	14366.271	14378.921		12.650
15/11	14378.921	14390.831		11.910
16/1	14390.831	14393.499		2.668
17		Sunday		
18/11/24	14393.499	14399.649		6.150
19/11/24	14399.649	14405.549		5.950
20/1	14405.549	14409.650		4.101
21/11/24	14409.650	14417.100		7.450
22/11	14417.100	14424.711		7.611
23/1	14424.711	14433.727		9.016
24		Sunday		
25/11	14433.727	14442.691		8.964
26/11	14442.691	14449.841		7.150
27/11	14449.841	14458.951		9.110
28/11		Not Rec		
29/11				
30/11				

Date	ON	OFF	
1/12			
2/12	14460.110	14469.490	9.380
3/12	14469.490	14476.754	7.264
4/12	14476.754	14483.853	7.099
5/12	14483.853	14490.567	6.714
6/12/24	14490.567	14499.892	9.325
7/12	Not Present		
8/12	Sunday		
9/12/24	14499.892	14509.542	9.650
10/12	14509.542	14516.962	7.425
11/12	No. power		
12/12	14516.962	14523.912	6.950
13/12	14523.912	14538.567	9.650
14/12	14538.567	14549.012	10.450
15/12	Sunday		
16/12	14549.012	14558.610	9.590
17/12/24	14558.610	14562.100	8.490
18/12	Not Present		
19/12	14562.100	14574.610	7.510
20/12	14574.610	14583.260	8.650
21/12	14583.260	14590.210	6.950
22/12	Sun		
23/12	Not power		
24/12	"	"	"
25/12	"	"	"
26/12	14590.210	14599.160	8.950
27/12	14599.160	14608.810	9.650
28/12	Not Present		
29/12	Sun		
30/12	14608.810	14616.311	7.501



Date	ON	OFF	
1/10/25	14622.871	14634.021	11.150
2/11/25	14634.021	14641.511	7.490
3/1	14641.511	14650.261	8.750
4/	14650.261	14659.871	9.610
5/	S endy		
6/1	14659.871	14671.281	11.410
7/1	14671.281	14680.110	8.829
8/1	14680.110	14688.095	7.985
9/1/25	14688.095	14696.745	8.644
10/1	14696.745	14706.553	9.810
11/1/25	14706.553	14716.003	9.450
12/	R		
13/	14716.003	14724.698	8.695
14/	N/A		
15/	14724.698	14734.548	9.850
16/1	N/A		
17/1	14734.548	14744.993	10.445
18/	14744.993	14752.115	7.122
19/1	Sunday		
20/1/25	14752.115	14763.110	10.995
21/	14763.110	14774.309	11.199
22/1/25	14774.309	14783.520	<del>11.211</del> 6.211
23/1	14783.520	14792.437	8.917
24/1/25	14792.437	14803.691	11.254
25/1	14803.691	14812.547	8.856
26/	Holiday		
27/	14812.547	14821.910	9.363
28/1/25	14821.910	14831.158	9.244
29/1	14831.158	14841.257	10.099

YASHAS INDUSTRIES

190, Earth Industrial Estate, Phase-I

HSIDC Dist. Sector

190, Earth Industrial Estate, Phase-I

HSIDC Dist. Sector

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Plot No - 190 Barhi  
1541

Feb/2021

YASHAS INDUSTRIES  
Page No. 37  
190, Barhi Industrial Estate, Phase-1  
HSIIDC Distt. Sonapat, Haryana  
G.M. No. 06ADR/102460128

dy	Date	ON	OFF	Total
	1/2/25	14857.226	14867.184	9.958
2			Sunday	
3		14867.184	14873.983	6.799
4/2/25		14873.983	14883.251	9.268
5/2		<del>14883.251</del>	Not Process	
6/2/25		14883.251	14891.107	7.856
7		14891.107	14899.367	8.260
8/2		14899.367	14907.370	8.003
9			Sunday	
10/2		14907.370	14916.120	8.750
11		14916.120	14924.110	7.990
12/2		14924.110	14931.830	7.720
13		14931.830	14940.927	9.097
14/2		14940.927	14948.891	7.964
15/2/25		14948.891	14957.250	8.359
16/2			Sunday	
17/2		14957.250	14967.115	9.365
18/2		14967.115	14975.859	8.744
19		14975.859	14985.183	9.324
20/2/25		14985.183		



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**ITS TESTING LABORATORY PRIVATE LIMITED**

38

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 &amp; ISO 45001:2018 Certified Laboratory)

Website: www.itslab.in, Email: itlrclab@gmail.com, info@itslab.in, contact@itslab.in

+91 9911659800, 9305780312, 09958849764

**TEST REPORT****Waste Water Sample Analysis**

Report Code: WW-150225-35

Issue Date: 19/02/2025

**Issued To: M/S. YASHAS INDUSTRIES  
PLOT NO 190 IE BARHI HSIIDC SONIPAT**

**Sample Description** : ETP Inlet Water  
**Sample Drawn On** : 14/02/2025  
**Sample Drawn By** : ITS Representative  
**Sampling Protocol** : IS:17614 (Part-1):2021  
**Sample Quantity** : 2.0 Liter in Pet Bottle & 500ml in BOD Bottle  
**Sample Condition** : Ok  
**Weather Conditions** : Normal  
**Sample Received On** : 15/02/2025  
**Analysis Duration** : 15/02/2025 To 19/02/2025

**TEST RESULTS**

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025 (Part-11)	8.20	-
2.	Colour, P.C.U.	IS:3025(Part-04)	463	-
3.	Total Suspended Solid	IS:3025 (Part-17)	157	mg/l
4.	Total Dissolved Solid	IS:3025(Part-16)	1979	mg/l
5.	Chemical Oxygen Demand (as O <sub>2</sub> )	IS:3025 (Part-58)	646	mg/l
6.	Biological Oxygen Demand (as O <sub>2</sub> )	IS:3025 (Part-44)	207	mg/l
7.	Oil & Grease	IS:3025 (Part-39)	8.4	mg/l
8.	Ammonical Nitrogen (as N)	IS:3025(Part-34)	1.8	mg/l
9.	Sodium Absorption Ratio (SAR)	APHA 5220 B:2005	22.3	mg/l
10.	Phenolic Compound (as C <sub>6</sub> H <sub>5</sub> OH)	IS:3025 (Part- 43)	<0.01	mg/l
11.	Sulphide (as S)	IS-3025 (Part-29)	1.6	mg/l
12.	Total Chromium (as Cr)	IS:3025 (Part-52)	1.007	mg/l
13.	Nickel (as Ni)	IS:3025 (Part-54)	1.014	mg/l
14.	Zinc (as Zn)	IS:3025 (Part-49)	4.35	mg/l

Checked By

Authorized Signatory

**Terms & Conditions :**

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.



1543

**ITS TESTING LABORATORY PRIVATE LIMITED**

39

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 &amp; ISO 45001:2018 Certified Laboratory)

Website: www.itslab.in, Email: itlrlab@gmail.com, info@itslab.in, contact@itslab.in

+91 9911659800, 9305780312, 09958849764

**TEST REPORT****Waste Water Sample Analysis**

Report Code: WW-150225-36

Issue Date: 19/02/2025

**Issued To: M/S. YASHAS INDUSTRIES  
PLOT NO 190 IE BARHI HSIIDC SONIPAT**

**Sample Description** : ETP Outlet Water  
**Sample Drawn On** : 14/02/2025  
**Sample Drawn By** : ITS Representative  
**Sampling Protocol** : IS:17614 (Part-1):2021  
**Sample Quantity** : 2.0 Liter in Pet Bottle & 500ml in BOD Bottle  
**Sample Condition** : Ok  
**Weather Conditions** : Normal  
**Sample Received On** : 15/02/2025  
**Analysis Duration** : 15/02/2025 To 19/02/2025

**TEST RESULTS**

S.No.	Parameter	Test Method	Results	Units	Limits as per CPCB Norms, (Max)
1.	pH	IS:3025 (Part-11)	7.10	-	5.5-8.5
2.	Colour, P.C.U.	IS:3025(Part-04)	27.9	-	150
3.	Total Suspended Solid	IS:3025 (Part-17)	13.3	mg/l	100
4.	Total Dissolved Solid	IS:3025(Part-16)	1932	mg/l	2100
5.	Chemical Oxygen Demand (as O <sub>2</sub> )	IS:3025 (Part-58)	96	mg/l	250
6.	Biological Oxygen Demand (as O <sub>2</sub> )	IS:3025 (Part-44)	17	mg/l	30
7.	Oil & Grease	IS:3025 (Part-39)	<1.0	mg/l	10
8.	Ammonical Nitrogen (as N)	IS:3025(Part-34)	<0.5	mg/l	50
9.	Sodium Absorption Ratio (SAR)	APHA 5220 B:2005	13.3	mg/l	26
10.	Phenolic Compound (as C <sub>6</sub> H <sub>5</sub> OH)	IS:3025 (Part- 43)	<0.01	mg/l	1.0
11.	Sulphide (as S)	IS-3025 (Part-29)	<0.2	mg/l	2.0
12.	Total Chromium (as Cr)	IS:3025 (Part-52)	<0.01	mg/l	2.0
13.	Nickel (as Ni)	IS:3025 (Part-54)	<0.01	mg/l	3.0
14.	Zinc (as Zn)	IS:3025 (Part-49)	<0.1	mg/l	5.0

Checked By  
**Terms & Conditions :**

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

**Government of Haryana**  
**Haryana Water Resources Authority**  
**Applications for Renewal of Permission to Extract Ground Water for Industrial use**

Application No: HWRA/IND/R/2022/318 (Application Received Fee Paid)

HWRA Previous NOC No: HWRA/NOC/IND/N/2021/156 [Download](#)

valid upto : 29/11/2022

HWRA Previous Application No: HWRA/IND/N/2021/134 [Download](#)

<b>I. General Information:</b>		
<b>Application Type Category/ Type of Application:</b>		
(i)	<b>Name of Applicant:</b>	SHIREESH JAIN
	<b>ID Proof Type</b>	Aadhaar
	<b>ID Proof no</b>	XXXXXXXXX6784
	<b>Id Proof Document</b>	<a href="#">Download</a>
(ii)	<b>Designation of Applicant:</b>	Proprietor
	<b>Authorization Letter In the name of SHIREESH JAIN (applicant)</b>	
(iii)	<b>Name of Industry:</b>	YASHAS INDUSTRIES
(iv)	<b>Registration number of Industry:</b>	HR18A0001896
(v)	<b>Location Details of the Industrial Unit</b>	
	<b>Industrial Unit Address</b>	PLOT NO. 190 HSIIDC BARHI SONEPAT
	<b>State:</b>	Haryana
	<b>District:</b>	SONIPAT
	<b>Tehsil:</b>	Ganaur
	<b>Block:</b>	GANAUR
	<b>Village/MC:</b>	Bari
	<b>Region:</b>	over-exploited      over-exploited
(vi)	<b>Correspondence Address</b>	
	<b>Complete Postal Address</b>	PLOT NO. 190 HSIIDC BARHI SONEPAT
	<b>Mobile Number:</b>	9810012811
	<b>E-Mail of Industry:</b>	mtcyams@yahoo.co.in
(vii)	<b>Salient Features of the Industrial Activity:</b>	
	<b>Type of Industry</b>	Garment
	<b>Industry fall under</b>	Previous: Micro, Small, Medium (MSME)      New : Micro
	<b>Is Water Intensive</b>	No
	<b>Purpose of Abstraction</b>	Other Use - industrial purpose
	<b>Groundwater utilization for</b>	Existing Industry
	<b>Whether present industrial activity commenced after 23.12.2020</b>	-
	<b>Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement</b>	-
	<b>Consent to Operate</b>	<a href="#">Download</a>
	<b>CTO/CTE Number :</b>	<b>Issue Date :</b>

	<b>Validity Period of Consent to Operate</b>	From : 22 Jul 2021	To : 30 Sep 2024
	<b>Large industry/ MSME certificate/ proof</b>	<a href="#">Download</a>	
	<b>Description :</b> Textile of Yarn		
(viii)	<b>Land use details of the existing/proposed Industrial unit premises</b>		
	<b>Ownership of the land(Enclose documents of ownership)</b>	<a href="#">Download</a>	
	<b>Latitude</b>	<b>Longitude</b>	
		29.1025	77.0452
	<b>Location Map</b>	<a href="#">Download</a>	
	<b>Total Land area(in sq m)</b>		1012.50
	<b>Rooftop area of buildings/sheds(in sq m)</b>		607.00
	<b>Road/paved area(in sq m)</b>		0.00
	<b>Green belt area(in sq m)</b>		0.00
	<b>Open Land (in sq m)</b>		405.50
	<b>Source of availability of surface water for Industrial use, if any</b>	No	
	<b>Townships/villages within 2 km radius of the Industrial unit</b>	Yes	barhi
2)	<b>Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)</b>		
	<b>Flow Chart of activities and requirement of water</b>	<a href="#">Download</a>	
	<b>Water Balance Chart with water requirement at each Stage.</b>		<a href="#">Download</a>
	<b>Affidavit for Non/Partial supply of water from local government water supply agency ( in case of ground water requirement less than 10 KLD)</b>		
	<b>NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency</b>		<a href="#">Download</a>
	<b>Quality of groundwater</b>	Fresh Water	Fresh Water
	<b>Name of NABL(Under Valid Certificate)</b>	eco lab	
	<b>Upload test report of groundwater quality from NABL accredited lab</b>	<b>Pre-monsoon</b>	<b>Post-monsoon</b>
	<b>Whether any change in Groundwater Requirement</b>	No	
	<b>If yes, then reason &amp; justification for change in ground water requirement along with supporting documents, if any.</b>		
		<b>Existing</b>	<b>Revised</b>
(i)	<b>Total water required(in m3/day)</b>	122.00	122.00 <a href="#">Download</a>
a.	<b>Ground Water required(in m3/day)</b>	115.00	115.00
b.	<b>Recycled Water usage(in m3/day)</b>	5.00	5.00
c.	<b>Proposed/existing water supply from any agency(in m3/day)</b>	2.00	2.00

<b>(II) Breakup of Water Requirement and Usage:</b>						
	<b>Activity</b>	<b>Existing Requirement (m3/day)</b>	<b>Revised Requirement (m3/day)</b>	<b>No. of Operational Days In a Year</b>	<b>Annual Requirement (m3/year)</b>	
a.	<b>Industrial Activity</b>	115.00	115.00	300	34500.00	
b.	<b>Residential / Domestic</b>	2.00	2.00	300	600.00	
c.	<b>Greenbelt Development / Environment Maintenance</b>	0.00	0.00	0	0.00	
d.	<b>Other Use</b>	5.00	5.00	300	1500.00	
e.	<b>Grand Total</b>	122.00	122.00		36600.00	

	<b>Source of recycled water</b>	ETP
--	---------------------------------	-----

<b>(III) Breakup of Recycled Water Usage:</b>				
		<b>(m3/day)</b>	<b>(Days)</b>	<b>(m3/year)</b>
	<b>(a) Total Waste Water Generated:</b>	80.00	300	24000.00
	<b>(b) Quantity of Treated Water Available</b>	75.00	300	22500.00
	<b>i). Reuse in Industrial Activity:</b>	5.00	300	1500.00
	<b>ii). Reuse in Green Belt Development:</b>	0.00	0	0.00
	<b>iii). Any other use</b>	0.00	0	0.00
	<b>(c) Total Treated Water Utilized:</b>	5.00		1500.00
	<b>(d) Quantity and mode of disposal of unutilised effluent:</b>	70.00	HSIIDC Sewer BARHI	

### 3. Details of existing and/ or proposed groundwater abstraction structures

#### (a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 2015	70.00/ 125.00	65.00	15.00	8.00/ 300	1	5	Yes

<b>Source of fresh water requirement being met uptill now</b>		
<b>Affidavit duly attested by the Applicant regarding non-existence of tubewell</b>		
4. Likely date of operation of proposed tubewell		
5. Quantum of ground water recharge(m3/year)		1500.00
6. Water Efficient Technology will be adopted		<a href="#">Download</a>
7. Valid Consent of operate issued by HSPCB(CTO)		<a href="#">Download</a>
8. Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)		<a href="#">View Online compliance Report</a>

9.	Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.	
10.	Affidavit for compliance, as per format.	
11.	Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.	
12	i. Any Other Document/Information	<a href="#">Download</a>
	ii. Any Other Document/Information	
	iii. Any Other Document/Information	
13.	I shall comply with all the terms and conditions of the Permission for renewal.	Yes

**Self Declaration:-**

- I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / Irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
- I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Signature of Applicant with Office Seal

(SHIREESH JAIN)

(Proprietor)

**a) Information of payment for Application Fee**

Total Amount				
Mode of Payment	Online			
Reference No.	Transaction No.	Date	Amount	Status
HRWA1002060315343092	504121068234	10/02/2025	50000	Success

**b) Information of payment for Tarrif Fee**

Total Amount			
Mode of Payment			

**VAKALATNAMA****BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 622 OF 2024****IN RE:-****VARUN GULATI****...APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.****...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B &amp; Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 8<sup>th</sup>.day of.....May.. 2025

Accepted, identified and certified subjected to the terms of the fees.

SS

*Siddharth Batra***[SIDDHARTH BATRA] [ARCHNA YADAV]***Shivani Chawla**Chinmay Dubey**Rhythm Katyal***[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]****YASHAS INDUSTRIES**

190, Barhi Industrial Estate, Phase - I

HSIIDC Distt. Sonapat, Haryana

GST No. : 06ADIPJ0246Q1ZB

Client

Advocates

**FOR YASHAS INDUSTRIES***Shivani Chawla*  
**PROPRIETOR**

 <p>भारत सरकार Government of India</p>  <p>शिरीष जैन Shireesh Jain जन्म तिथि/ DOB: 24/01/1982 पुरुष / MALE</p>  <p>6784</p>	 <p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p> <p>पता: 15- B, POCKET- A, PHASE- 3 M.I.G FLAT ASHOK VIHAR, Ashok Vihar, North West Delhi, Delhi - 110052</p> <p>Address: 15- B, POCKET- A, PHASE- 3 M.I.G FLAT ASHOK VIHAR, Ashok Vihar, North West Delhi, Delhi - 110052</p> <p>6784</p>
<p>मेरा आधार, मेरी पहचान</p>	<p>1947</p> <p>help@uidai.gov.in</p> <p>www.uidai.gov.in</p>

*Shireesh Jain*

*Shireesh Jain*



Vijay Kumar &lt;vijay.kumar@satramdass.com&gt;

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**Advance service copies of short reply on behalf of Respondent Nos. 5, 33 & 55 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.' Paperbook- NGT REPLY-R55 M.K.Dyeing\_Redacted.pdf**

1 message

**Vijay Kumar** <vijay.kumar@satramdass.com>

Thu, May 8, 2025 at 12:47 PM

To: Mansi Chahal &lt;mansichahal104@gmail.com&gt;, Varun Gulati &lt;jansewajanhit@gmail.com&gt;

Cc: Archana Yadav &lt;archna.yadav@satramdass.com&gt;, Shivani Chawla &lt;shivani.chawla@satramdass.com&gt;, Chinmay Dubey &lt;chinmay.dubey@satramdass.com&gt;



Paperbook- NGT REPLY-R55

M.K.Dyeing\_Redacted.pdf



Paperbook - NGT REPLY-R33 Fine

Dyeing\_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 5, 33 &amp; 55 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana &amp; Ors.'

Kindly treat the same as Proof of service.

Regards

**Vijay Kumar**  
Office Manager

8A Sagar Apartment

6 Tilak Marg

New Delhi - 110001

Landline - +91-11-47046111

[vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

Satram Dass B &amp; Co. made the following annotations

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